## (English)

## Pending Cases in the Labour Courts

1096. SHRI TATHAGATA SATPATHY : Will the Minister of LABOUR be pleased to state :

(a) the number of cases pending in various labour courts as on date;

(b) the number of cases pending for more than five years; and

(c) the steps taken for the speedy disposal of these cases ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) A statement showing the number of cases pending in the various Central Government Industrial Tribunal-cum-Labour Courts is attached.

(b) 881 cases are pending for more than five years.

(c) The Government does not interfere in the settlement of cases pending with the Central Govt. butlietrial Tribunals-cum-Labour Courts, which are judicial

Statement

S. No.	Name of the Central Government Industrial Tribunal-cum-Labour Court	No. of cases pending as on 28.02.1998
1.	Asansol	162
2.	Bangalore*	636
<b>3</b> .	Calcutta	279
4.	Chandigarh	1100
5.	No. 1, Dhanbad	1014
6.	No. 2, Dhanbad	829
7.	Jabalpur*	1598
<b>8</b> .	Kanpur	425
9.	No. 1, Mumbai	189
10.	No. 2, Mumbai	117
11.	New Delhi	782
12.	Jaipur**	
	Total	7131

\*As on 31.08.1997

\*\*Yet to start functioning.

## Assistance to Hospital Project in Assam

1097. SHRI NRIPEN GOSWAMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of loan/financial assistance provided by the Union Government to hospitals projects in Assam during each of the last three years;

(b) the terms and conditions on which these allocations have been made;

(c) whether the Union Government have received any further request from the Government of Assam for financial assistance for the expansion development of medical colleges and hospitals in the State;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) 'Health' being a State subject, it is for the State Government to take steps for providing financial assistance to Hospital Projects. However, the Planning Commission has released Rs. 200.00 lakhs as Additional Grant for the upgradation of Guwahati Medical College, Guwahati in Assam during 1996-97.

(c) to (e) Planning Commission has informed that the Government of Assam had requested for an additional Central Assistance of Rs. 1.00 crore for purchase of C.T. Scan for strengthening diagnostic facilities for Trauma, Cardiovascular & Neurological ailments in Assam Medical College, Dibrugarh. The Working Group set up to discuss Nineth Plan Outlays for North Eastern Council recommended that provision for purchase of C.T. Scan at Assam Medical College, Dibrugarh may be made by North Eastern Council within the Outlay of Rs. 40.4 crores provided for development of additional facilities for specialisation and super-specialisation at Guwahati Medical College, Assam Medical College and Silchar Medical College.

## Maintenance of Old Structures of Government Hospitals in Delhi

1098. DR. Y.S. RAJA SEKARA REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the buildings of Lok Nayak Jai Prakash Narain Hospital, Safdar Jung Hospital, Lady Harding Medical College and its associate Sucheta Kriplani Hospitals in Delhi are pre-Independence structures;

(b) if so, whether the maintenance of these hospitals are being made properly;